

**No.CJR 1/2018**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 15<sup>th</sup> MARCH, 2018.**

**INTIMATION**

Pursuant to the High Court Notification No.CJR-1/2018 dated 01.02.2018 inviting applications for the post of Civil Judges under the Karnataka Judicial Services [Recruitment] Rules, 2004 and Amendment Rules, 2011, 2015, and 2016, the eligible list of applicants as per **Annexure-A** and in-eligible list of applicants as per **Annexure-B** are published for information and the Preliminary Examination to the eligible candidates as per **Annexure-A** will be conducted from **2.30 P.M. to 4.30 P.M., on Saturday, the 21<sup>st</sup> April, 2018** at Bengaluru.

The Admission Cards to the Eligible candidates will be uploaded shortly.

**By Order,**

**Sd/-**

(ASHOK G. NIJAGANAVAR)  
SECRETARY  
CIVIL JUDGES RECRUITMENT COMMITTEE,  
HIGH COURT OF KARNATAKA,